

(e) and (q). Schemes have been formulated by the Planning Commission for giving necessary assistance and encouragement to this industry. The Oilseeds Committee is already levying a cess on mill oil to afford finance and protection to the village *ghanies*. The new scheme prepared by the Planning Commission envisages delimitation of production in mills, licensing of mills and restricting new installations.

(f) The *ghani* oil being consumed locally is generally available in fresh condition and is also comparatively very much less adulterated than the mill oil. The price difference between the *ghani* oil and the mill oil is about two annas per seer.

SHRI D. NARAYAN : Will Government arrange to give loans to the *ghani* owners to purchase oilseeds in advance for the year ?

SARDAR SWARAN SINGH : Sir, that is a suggestion for action. We are prepared to consider it.

SHRI D. NARAYAN : That is not a suggestion for action, Sir. I ask, will the Government arrange to give loans to these *ghani* owners to purchase oilseeds ?

MR. CHAIRMAN : It is a suggestion for action and so not permissible.

SARDAR SWARAN SINGH : Obviously it is a suggestion.

SHRI B. C. GHOSE : Will Government consider the desirability of it ?

SARDAR SWARAN SINGH : Government will certainly consider the desirability. I suppose when it is a suggestion, it is a suggestion for desirable action.

SHRI D. NARAYAN : Will Government kindly restrict the coming of machine-made oils into the villages where there are sufficient *ghanies* to fulfil their demand ?

SARDAR SWARAN SINGH : It will be difficult to enforce such a thing, even if we impose such a ban.

SHRI D. NARAYAN : Is that not suggested in the Planning Commission's report ?

SARDAR SWARAN SINGH : I take that information from my learned friend.

SHRI B. GUPTA : Do I understand that the bullocks will no longer be necessary to pull the congressmen through the elections ?

MR. CHAIRMAN : Order, order.

WRITTEN ANSWERS TO QUESTIONS

TRIPARTITE CONFERENCE

♦223. SHRI S. N. MAZUMDAR : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether it is a fact that recently a tripartite conference was convened by the West Bengal Government to consider the situation arising out of the closure of a number of tea gardens in the State of West Bengal;

(b) whether it is a fact that a representative of the Ministry of Commerce and Industry was invited to that conference ; and

(c) if the answer to part (b) above is in the negative, whether the Ministry of Commerce and Industry was consulted by the State Government about the subject matter to be discussed at the tripartite conference ?

THE MINISTER FOR COMMERCE

(SHRI D. P. KARMARKAR) : (a) and (b). Government of India are not aware that a Tripartite Conference has been convened by the Government of West Bengal. The hon. Member is presumably referring to the discussions that the Chief Minister to the Government of West Bengal recently had with a senior official of this Ministry and with different sections of the tea trade and industry to explore ways and means of helping the industry.